

# MEGHALAYA LEGISLATIVE ASSEMBLY

## LIST OF BUSINESS

### BUDGET SESSION

WEDNESDAY, MARCH 22, 2017

### GOVERNMENT BUSINESS

1. Questions.
2. (a) Dr. MUKUL M. SANGMA, Chief Minister in-charge Finance to move that the Contingency Fund of Meghalaya (Amendment) Bill, 2017 be taken into consideration.  
(b) Consideration of the Contingency Fund of Meghalaya (Amendment) Bill, 2017 clause by clause.
3. Dr. MUKUL M. SANGMA, Chief Minister in-charge Finance to move that the Contingency Fund of Meghalaya (Amendment) Bill, 2017 be passed.
4. Dr. MUKUL M. SANGMA, Chief Minister in-charge Finance to lay a Statement showing Quarterly Trends and Review of Receipts-Expenditure of the State in accordance with Section 9 (1) of the Meghalaya Fiscal Responsibility and Budget-Management-Act, 2006.
5. Shri ZENITH M. SANGMA, Minister in-charge Taxation to lay the following Notifications :-
  - (i) No. ERTS (TT) 22/2014/76 Dated 18th March, 2017.
  - (ii) No. ERTS (T) 34/2014/55 Dated 18th March, 2017.
6. Shri SNIAWBHALANG DHAR, Minister in-charge Community and Rural Development to lay the Annual Report of the Mahatma Gandhi National Rural Employment Guarantee Act (MGNREGA) for the year 2014-2015.

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7. Smti. DEBORAH C. MARAK, Minister in-charge School Education & Literacy to place a Statement regarding Starred Question 186 replied on 20-3-2017.
  
8. Voting on Demands for Grants.

*Shillong,  
The 21<sup>st</sup> March, 2017.*

*Andrew Simons,  
Commissioner & Secretary,  
Meghalaya Legislative Assembly.*